

6<sup>th</sup> Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: 7<sup>th</sup> May 2021

## ORDER

There is vacation in following NCLT Benches during month of May 2021. The Benches presently working at these stations shall attend respective urgent matters as per convenience of Hon'ble member(s) through Video Conference:

S.	Bench	Vacation Period
No.		
1	Ahmedabad	10.5.2021 to 30.5.2021
2	Indore	10.5.2021 to 30.5.2021
3	Bengaluru	10.5.2021 to 17.5.2021
4	Chennai	10.5.2021 to 26.5.2021
5	Cuttack	17.5.2021 to 30.5.2021
6	Hyderabad	17.5.2021 to 30.5.2021
7	Amaravati	17.5.2021 to 30.5.2021
8	Kolkata	24.5.2021 to 6.6.2021
9	Mumbai	17.5.2021 to 30.5.2021

The Member (s) shall grant hearing to urgent matters on the date convenient to the Hon'ble Member(s).

The registry shall remain open during this period.

This issues with the approval of Hon'ble Acting President, NCLT

(Shiv Ram Bairwa) Registrar, NCLT

## Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad/ Jaipur/ Cuttack/ Kochi/ Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. All Bar Councils.